## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3410 ANSWERED ON:01.08.2014 MERGER OF CBDT AND CBEC Chaudhary Shri P.P.

## Will the Minister of FINANCE be pleased to state:

(a) whether the Tax Administration Reforms Commission has recommended abolition of the post of Revenue Secretary and merger of Central Board of Direct Taxes (CBDT) and Central Board of Excise and Customs (CBEC) and if so, the details thereof;

(b) whether the Commission has made any other recommendation;

(c) if so, the details thereof; and

(d) the details of recommendations accepted by the Government along with reasons for rejection of the other recommendations?

## Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SMT. NIRMALA SITHARAMAN)

(a) to (d) : The Tax Administration Reform Commission (TARC) was constituted on 21.08.2013 for a fixed tenure of 18 months. The TARC has submitted its first report on 30.05.2014 containing recommendations on 4 Terms of References (TOR) out of total 13 and same are under consideration of the government. TARC is yet to give report on the remaining TOR.